

the last three quarters were as under:

(In tonnes)

Period	Basic allocation	Ad-hoc Addl.	Total
Qr. II/80 (April-June)	1,58,400	28,550	1,86,950
Qr. III/80 (July-Sept.)	1,66,400	20,000	1,86,400
Qr. IV/80 (Oct.-Dec)	1,66,400	20,000	1,86,400

तकनीकी विभागों में सचिव के पद पर तकनीकी अधिकारियों की नियुक्ति किये जाने के सम्बन्ध में राज्यों को अनुदेश

1294. श्री दिलीप सिंह भूरिया :
श्री एन० सेलवारजू :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र सरकार द्वारा विभिन्न राज्यों को तकनीकी विभागों में सचिव के पद पर तकनीकी अधिकारियों की नियुक्ति करने के सम्बन्ध में कुछ अनुदेश जारी किए गये हैं ;

(ख) यदि हां, तो इन अनुदेशों का पालन करने वाले राज्यों के नाम क्या हैं; और

(ग) इस मामले में क्या प्रगति की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० बेंकट सुब्बय्या) : (क) गृह मंत्रालय द्वारा ऐसे कोई अनुदेश जारी नहीं किए गये हैं ।

(ख) तथा (ग). प्रश्न ही नहीं उठता ।

Review of cases registered under the National Security Ordinance

1295. SHRI RAVINDRA VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any review has been made of the cases registered so far under the National Security Ordinance; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The orders of detention made under the National Security Ordinance, 1980 are reviewed by the appropriate Governments and the Advisory Boards under the relevant provisions of the Ordinance.

(b) According to information received so far, orders of detention in respect of 59 persons have been revoked, as a result of such reviews.

Setting up a National Centre of Immunology and Vaccine Development in Delhi

1296 SHRI RAJNATH SONKAR SHASTRI: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have approved a proposal for setting up a National Centre of Immunology and Vaccine Development in Delhi;